

11

O.A. No. 228 of 2006

Order dated: 04.03.2009

CORAM:

Hon'ble Mr. Justice K. Thankappan, Member(J)
Hon'ble Mr. C.R.Mohapatra, Member (A)

Heard Mr. M.B.K.Rao, Ld. Counsel for the applicant.

Recorded the memo filed by the applicant for withdrawal of the O.A.

Consequently, the O.A. stands dismissed as withdrawn.


MEMBER (A)


MEMBER(J)